

(b) if so, what are the reasons therefor and what action Government propose to take against the guilty officers for not taking Government dues in time from the consumers?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) The information is being collected and will be laid on the Table of the House.

Rural Electrification in Maharashtra

1929. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) whether the Central Government have received from Maharashtra Government scheme for electrification of rural areas during the Seventh Five Year Plan period;

(b) if so, what is the demand made in terms of money and equipments for implementation of the schemes; and

(c) the amount proposed to be sanctioned by Government for the purpose and the assistance likely to be given for the schemes?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c) Yes, Sir. The Rural Electrification Corporation received from Maharashtra State Electricity Board rural electrification proposals envisaging a loan assistance of Rs. 1749 lakhs from 1-4-1985 to 30-9-1986 (during Seventh Plan) for electrification of 281 villages, energisation of 38417 pumpsets etc. The REC save since sanctioned a loan assistance of Rs. lakhs.

For the Seventh Plan, the Planning Commission has recommended an outlay of Rs. 263.36 crores of RE Programme in the State of Maharashtra.

Excellence in Management of Power Projects

1930. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a two-day national seminar on 'excellence in management of power projects' has highlighted the need for project monitoring through the use of micro-computers and computers in order to complete projects within a fixed budget and time schedule;

(b) if so, what is Government's reaction thereto; and

(c) what decision has been taken by Government to give effect to this proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c) Information is being collected and will be laid on the Table of the House.

Prices of Vitamin B-12

1931. SHRI NARESH C. PUGLIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that his Ministry has increased the prices of Vitamin B-12 and Vitamin C both plain and coated;

(b) if so, what was the earlier prices of each of these drugs and what are the present prices;

(c) names of the producers of these drugs alongwith the licensed capacity of each and production during the last three years, year-wise of each drug;

(d) whether these drugs are allowed for import; and

(e) if so, what was the import during the last three years, year-wise?

THE MINISTER OF STATE IN
THE DEPARTMENT OF CHEMI-
CALS IN THE MINISTRY OF IND-

USTRY (SHRI R. K. JAICHANDRA
SINGH): (a) and (b).

Sl. No.	Name of the Drug	Earlier Price (Rs.)	Revised Price (Rs.)
VITAMIN B-12			
1	Cyanacobalamin	124·87 /gm.	156·00/gm.
2	Hydroxycobalamin	184·94/gm.	221·00/gm.
VITAMIN 'C'			
1	Vitamin C Coated	160·69/14. (Sarabhai)	230·50/kg. (Sarabhai)
		206·37	251·10
		(Jayant Vitamins Ltd.)	(Jayant Vitamins Ltd.)
2	Vitamins C Plain	154·69	219·50
		(Sarabhai)	(Sarabhai)
		200·37	240·10
		(Jayant Vitamins Ltd.)	(Jayant Vitamins Ltd.)

(c) Information giving the details is given in the attached Statement. (See below).

Trading Corporation whereas Vitamin B-12 figures in Appendix 3 (List of imported permissible items) in the Import and Export Policy for April, 1985 to March, 1988. The imports of the two drugs during the last three years are given below:

(d) and (e) Imports of Vitamins 'C' are canalised through the State

Name of the Drug	Year	Quantity imported (Kgs.)
Vitamin 'C'	1982-83	2500·00
	1983-84	137·5
	1984-85	350·00
Vitamin B-12	1982-83	69·71
	1983-84	102·13
	1984-85	55·08

Statement

Sl. No.	Name of the Item	Name of the Company	Licensed Capacity	Production during the last three years yearwise		
				1983-84	1984-85	1985-86
<i>Unit MT</i>						
1.	Vitamin C	Sarabhai Chemicals	1000·00	249·65	260·79	282·25
		Jayant Vitamins Ltd.	770·50	593·61	455·44	369·01
<i>Unit kg.</i>						
2.	Vitamin B-12	Merind Ltd.	181·00	95·66	94·61	143·58
		Themis Chemicals	50·00	22·89	37·88	33·39
		Alembic Chemicals	20·00	1·66	0·39	Nil

Prices of Streptomycin

1932. SHRI NARESH C. PUGLIA:
Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the prices of Streptomycin Sulphate a patent anti-TB drug has been increased about rupees four hundred per kg.;

(b) what was the earlier price and what is its present price;

(c) whether it is also a fact that different prices have been fixed for different producers of this drug;

(d) what is the policy in this regard; and

(e) since when non-efficient units are being safeguarded at the cost of poor TB patients?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b) Information in respect of Streptomycin Sulphate prices is given below:—

Sl. No.	Name of the Producer	Earlier price Rs./Kg.	Revised Price Rs./Kg.	Increase in price Rs./Kg.
1	Synbiotics Limited	743·00	804·79	61·79
2	Others	847·42	1147·00	299·58